

BEFORE THE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

M.A No. 39/2024/EZ

in

Original Application No. 144/2023/EZ

News Item published in Avenue Mail Dated 7th February 2023 titled "Jamshedpur: Industrial Wastes adding to Pollution level in River Subarnarekha".

AND

Member Secretary, Jharkhand Pollution Control Board & Ors.

...Respondents

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CHANDRA GUPTA KAMAL

Advocate

Bar Association Room No. 5,

High Court, Calcutta

Chamber: 8/1, K.S. Roy Road,

Kolkata: 700001.

(M)7595831025

Email: cgkamal.10@gmail.com

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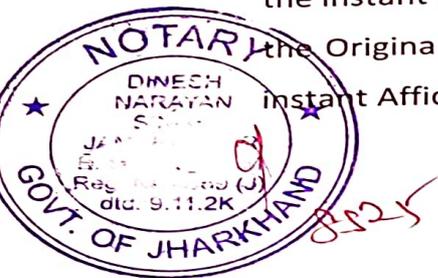
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COUNTER AFFIDAVIT FILED ON BEHALF OF EXECUTIVE OFFICER, KAPALI NAGAR PARISHAD, KAPALI, JHARKHAND, (i.e. RESPONDENT NO. 4 HEREIN).

I, Gopi Krishna, son of Parnesh Kumar Saraiyar, aged about 28 years, by Religion - Hinduism, by Occupation - Service under Kapali Nagar Parishad in the office of Executive Officer, Kapali, Jharkhand, having its office at Kapali, Kamargora, Ward No. 19, Seraikela-Kharsawan, Jharkhand, do hereby solemnly affirm and state as follows:

1. That, I am the Executive Officer, Kapali Nagar Parishad, Kapali, Jharkhand, (Respondent No. 4 herein) and that I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit.



2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.
3. That this affidavit is being filed for bringing necessary facts and statements on record for just and proper adjudication of this case.
4. That in compliance to the said order dated 03.10.2024 and 24.02.2025 passed by the Hon'ble Tribunal, I am filing this Counter Affidavit and most humbly state as follows:

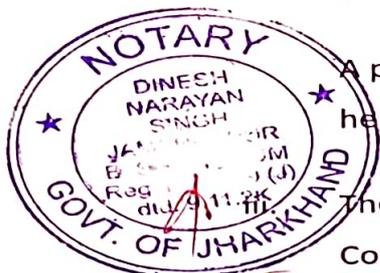
- i. A letter has been sent to the Zonal Officer, Chandil through office letter no. 404 dated 22.04.2025 to identify and make land available for the construction of Sewage Treatment Plant (S.T.P.) on the drains flowing from the Kapali Nagar Parishad area which meet the Swarnarekha river.

A photocopy of the said letter no. 404 dated 22.04.2025 is annexed herewith and marked as Annexure - A.

- ii. A letter has been issued to the concerned agencies through office letter no. 431 dated 29.04.2025 for the preparation of D.P.R. for the construction of Sewage Treatment Plant (S.T.P.) at the said sites.

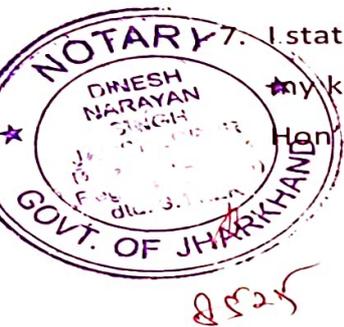
A photocopy of the said letter no. 431 dated 29.04.2025 is annexed herewith and marked as Annexure - B.

There is no industry or factory located in the Kapali Municipal Council area due to which industrial waste or contaminated water is not flowing into the river from the Kapali area, at present only



urban waste water is flowing through those drains from the Kapali area.

- iv. Information related to the above case has been made available to the Secretary, Urban Development and Housing Department, Government of Jharkhand.
5. That, this Counter Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Counter Affidavit.
6. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.



7. I state that the statements contained in paragraphs Nos. 1 to 3 are true to my knowledge, and the rest is/are my respectful submissions before this Hon'ble Tribunal.

VERIFICATION

I, Gopi Krishna, son of Parnesh Kumar Saraiyar, aged about 28 years, by Religion - Hinduism, by Occupation - Service under Kapali Nagar Parishad in the office of Executive Officer, Kapali, Jharkhand, having its office at Kapali, Kamargora, Ward No. 19, Seraikela-Kharsawan, Jharkhand is filing this affidavit.

Date:

Place:

08/05/2025
Jamshedpur

[Signature]
08/05/25

Deponent

Identified by me:

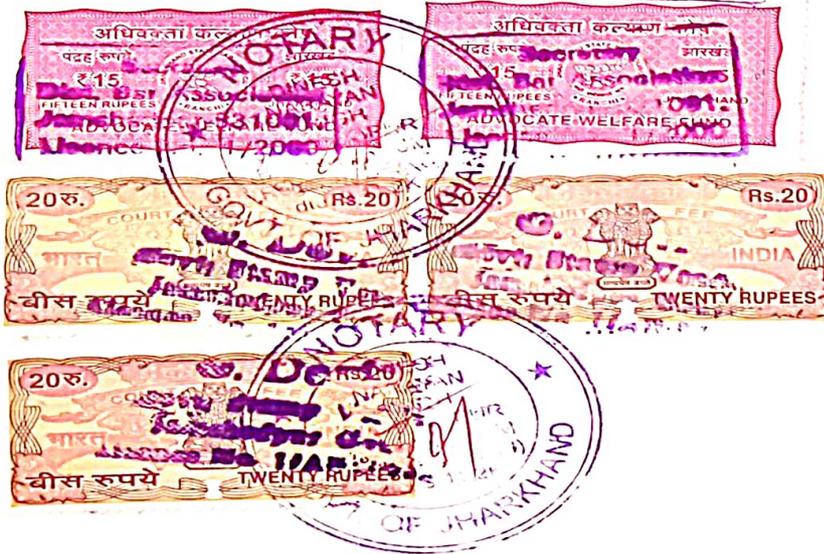
[Signature]
Advocate

Solemnly Affirm and Declare before me to be true by the executant who is identified by Sri *A.K. Pradhan* Advocate Jamshedpur

known to me and sign before me
[Signature]
Advocate, Jamshedpur

[Signature]
JINESH NARAYAN SINGH
JAMSHEDPUR EAST SINGHMUR

A. K. PRADHAN
ADVOCATE
CIVIL COURT, JAMSHEDPUR
E. NO. - 3548/2005





कार्यालय नगर परिषद, कपाली

E-mail :- kapalinp@gmail.com

पत्रांक- 404

दिनांक- 22/04/25

प्रेषक,

प्रशासक,
नगर परिषद कपाली।

सेवा में,

अंचल अधिकारी,
चाण्डिल।

विषय-

भूमि उपलब्ध कराने के संबंध में।

महाशय,

उपरोक्त विषय के संबंध में सादर सूचित करना है कि नगर परिषद कपाली क्षेत्रान्तर्गत स्वर्ण पद नाला एवं कुमारगोड़ा नाला जिससे कपाली क्षेत्र का गंदी पानी नदी में जा रहा है। उक्त क्रम में नाला का गंदी पानी को रोकने की आवश्यकता है। जिस कारण माननीय हरित न्यायाधिकरण (NGT) में वाद विचाराधीन है। इस हेतु उक्त दोनों नालों में Sewage Treatment Plant (STP) का निर्माण किया जाना है।

अतः भवदीय से अनुरोध है कि उक्त दोनों नालों के सीमावर्ती क्षेत्र में नदी के समीप Sewage Treatment Plant का निर्माण हेतु भूमि चिन्हित कराते हुए उपलब्ध कराने की कृपा करें।

सादर समर्पित।

विश्वासभाजन,

प्रशासक,
नगर परिषद कपाली।

ज्ञापांक- 404, दिनांक- 22/04/25

प्रतिलिपि:- अनुमण्डल पदाधिकारी, चाण्डिल को सादर सूचनार्थ समर्पित।

प्रतिलिपि:- उपायुक्त, सरायकेला-खरसावाँ को सादर सूचनार्थ समर्पित।

प्रतिलिपि:- सचिव, नगर विकास एवं आवास विभाग, झाखण्ड सरकार, राँची को सादर सूचनार्थ समर्पित।

प्रशासक,
नगर परिषद कपाली।



कार्यालय नगर परिषद, कपाली

E-mail :- kapalinp@gmail.com

पत्रांक 431

दिनांक 29.04.2025

प्रेषक,

कार्यपालक पदाधिकारी,
कपाली नगर परिषद।

सेवा में,

1. Njs Engineers India Pvt. Ltd.
2. Samarth Infa-Tech Service Pvt. Ltd.
3. Green Design & Engg
4. Mars Planning & Engineering Service Pvt. Ltd.
5. Tandon Urban Solution
6. Voyants Solution Pvt. Ltd.
7. WAPCOS Limited
8. Nisarga Consultants
9. Yash Innovative Solution CLP

विषय—

Sewage Treatment Plant (STP) का निर्माण हेतु DPR तैयार करने के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि नगर परिषद कपाली क्षेत्रान्तर्गत स्वर्ण पद नाला एवं कुमारगोड़ा नाला के सीमावर्ती क्षेत्र में नदी के समीप Sewage Treatment Plant का निर्माण कार्य किया जाना है।

उक्त के आलोक में आप सभी Urban Sanitation including Sewerage Treatment and Recycling Empanelled Agency से निकाय क्षेत्रान्तर्गत उक्त दोनों नालों हेतु Sewage Treatment Plant (STP) का DPR तैयार करने के लिए दर आमंत्रित किया जाता है।

कार्यपालक पदाधिकारी,
नगर परिषद कपाली।